

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Caste Disabilities Removal (West Pakistan Amendment) Act, 1963

10 of 1963

[12 July 1963]

CONTENTS

- 1. Short Title And Extent
- 2. Amendment Of Section 1 Of Act Xxi Of 1850

Caste Disabilities Removal (West Pakistan Amendment) Act, 1963

10 of 1963

[12 July 1963]

An Act to amend the Caste Disabilities Removal Act, 1850, in its application to the Province of West Pakistan Preamble.- WHEREAS it is expedient to amend the Caste Disabilities Removal Act, 1850, in its application to the Province of West Pakistan in the manner hereinafter appearing; It is hereby enacted as follows-

1. Short Title And Extent :-

- (1) This Act may be called the Caste Disabilities Removal (West Pakistan Amendment) Act, 1963.
- (2) It shall extend to the whole of West Pakistan except the Tribal Areas.

2. Amendment Of Section 1 Of Act Xxi Of 1850 :-

The full-stop at the end of section 1 of the Caste Disabilities Removal Act, 1850, shall be replaced by a colon and thereafter the following proviso shall be added:-

"Provided that nothing contained in this Act shall apply to the rights of inheritance to the property of a Muslim".